From: "Dr. Puneet Jain" < Puneet. Jain@aajtak.com>

Date: Oct 23, 2016 10:55:47 AM

Subject: TV Today Network Ltd. response to Consultation on Draft Telecommunication (Broadcasting & Cable Services) (Eighth) (Addressable Systems) Tariff Order, 2016 To: "vk.agarwal@trai.gov.in" <vk.agarwal@trai.gov.in" <vk.agarwal@trai.gov.in"

cpradvbcs@trai.gov.in>

Cc: Puneesh Kochar <Puneesh.kochar@aajtak.com>, Satish Bhatt <satish.bhatt@aajtak.com>

To,

*Advisor (B&CS)* 

Telecom Regulatory Authority of India

Mahanagar Doorsanchar Bhawan

Jawahar Lal Nehru Marg

New Delhi-110002

Dear Sir,

Subject: Ref. Consultation on Draft Telecommunication (Broadcasting & Cable Services) (Eighth) (Addressable Systems) Tariff Order, 2016.

TV Today Network Limited (TVTN) wishes to give the following comment(s) with regard to the captioned Consultation Paper issued by the authority. In Section 5 of the draft regulation (Cap on maximum retail prices for pay channels in addressable systems), the relevant provisions specify the MRP of pay channels transmitted in both SD and HD, however MRP rate of premium channels have not been specified.

Further it is unclear whether the aforesaid provision on rates of pay channels would be equally applicable on the premium channels as well.

The authority is therefore requested to issue a clarification on this aspect.

Thank you.

Yours sincerely"

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